

of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 18th August 1993 agreed without any amendment to the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1993 which was passed by the Lok Sabha at its sitting held on the 12th August, 1993 "

12.32½ hrs

LEAVE OF ABSENCE FROM THE  
SITTINGS OF THE HOUSE

[English]

MR. SPLAKER The Committee on Absence of Members from the Sittings of the in their Fifth Report presented to the House on 18 August, 1993 have recommended that leave of absence be granted to the following Members for the period mentioned against each —

- 1 Smt Dipika H 25-3-93 to 31-3-93  
Topiwala 19-4-93 to 30-4-93 and  
1-5-93 to 14-5-93
- 2 Shri Vishwanath 22-2-93 to 28-2-93  
Pratap Singh 1-3-93 to 31-3-93 and  
19-4-93 to 3-5-93
- 3 Km Uma Bharati 26-7-93 to 27-8-93
- 4 Shri Sharad Pawar 6-3-93 to 14-5-93
- 5 Kum Mamata 29-7-93 to 27-8-93  
Banerjee
6. Shri Sunil Dutt 19-4-93 to 30-4-93 and  
1-5-93 to 14-5-93

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SOME HON MEMBERS Yes

MR. SPEAKER The leave is granted The Members will be informed accordingly

12 33 hrs

STANDING COMMITTEE ON  
FINANCE  
Third Report

15—114 LSS/ND/94

[English]

SHRI CHETAN P S CHAUHAN (Amroha) Sir, I beg to present the Third Report (Hindi and English versions) of the Standing Committee on Finance on the Public Debt (Amendment) Bill, 1991

12 33½ hrs

COMITTEE ON URBAN &  
RURAL DEVELOPMENT  
Second Report

[English]

SHRI PALAK M MATHLW (Idukki) Sir I beg to present the Second Report (Hindi and English versions) of the Committee on Urban and Rural Development on 'The Constitution (Seventy-Seventh Amendment) Bill 1992'

12 34 hrs

STANDING COMMITTEE ON  
HOME AFFAIRS  
Third and Fourth Reports

[English]

SHRI SHYAM LAL KAMAL (Basti) Sir I beg to lay the Third and Fourth Reports (Hindi and English versions) of the Department-related Parliamentary Standing Committee on Home Affairs on The Supreme Court Judges (Conditions of Service) Amendment Bill, 1991 and The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill 1992

SHRI RAM NAIK (Bombay North) Sir, I am on a point of order

MR. SPEAKER I will allow you

[Interruptions]

SHRI RAM NAIK Now the papers are being laid The Select Committee on the Anti-Religion Bill was given time to submit their report to the House up to 20th [Interruptions] Today it is 20th So, that report must have come [Interruptions] The report has not come Therefore, I want to know what is the position of that Committee's report